

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:947
ANSWERED ON:13.07.2004
RECRUITMENT OF TEACHERS IN KENDRIYA VIDYALAYAS
Chakraborty Shri Ajay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government has fixed responsibility for irregularities in recruitment of teachers of Kendriya Vidyalayas through Educational Consultants India Ltd. (EDCIL) and excavated by Central Vigilance Commission and initiated departmental action against erring officers in 2001;
- (b) if so, the details thereof alongwith the outcome thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) to (c) No. Sir. Central Vigilance Commission (CVC) had vide their last advice given in September, 2003 had advised closure of the case against the former Commissioner (KVS) and Joint Commissioner (Adxnn) KVS in the matter regarding recruitment of teachers of Kendriya Vidyalayas through Educational Consultant India Limited (Ed.CIL).